

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

53. C.P. 512/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

NAME OF THE PARTIES:- Susheel Kumar Puri
V/s
Biscoot Records LLP & Ors

Section: LLP 43 of Companies Act, 2013

ORDER

CP 512(MB)2017

For the Petitioner : Adv. Ubaid Ahmed Patel
For the Respondent no. 16 : Adv. Purva Autade

Counsel appearing for the Petitioner seeks time to place on record certain documents
by way of additional affidavit. List this matter on **30.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)